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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA**

C.P No.289/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th February 2018, 10.30 A.M

Name of the Company		Knoware Retail & Services Ltd.	
Under Section		14(1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 MINU ROHILA,
PRACTISING COMPANY
SECRETARY.

the Petitioner.

Minu Rohila
05/02/2018.

ORDER

Ld. Counsel for the petitioner is present.

Upon perusal of the record though the applicant complied with the direction dated 05/09/2017 regarding issuance of notice and publication in newspapers and produced affidavit proving publication in newspapers, no notice was seen served on the Registrar of Companies, West Bengal.

Petitioner is directed to issue notice on the Registrar of Companies, West Bengal along with the copy of the petition for filing his reply within a month of the date of receipt of notice.

List it on 13/03/2018.

Sd

(Jinan K.R.)
Member (J)